

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 126 of 2011 and
IA- 204 of 2011

Dated: 16th September, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s Vengiri Power Generation Limited
Versus

....Appellant (s)

Andhra Pradesh Electricity Regulation Comm. & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Mr. Kaushik Mishra &
Mr. Ankun Sood

ORDER

Admit. Issue notice to the Respondents returnable on
12.10.2011. Dasti service is permitted.

Post the matter on 12.10.2011.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS